THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) In order to strengthen the Police Station network in the LWE affected states, the Ministry of Home Affairs has been implementing a scheme for 'Construction/strengthening of Fortified Police Stations'. Under this Scheme, construction of 400 fortified Police Stations would be undertaken in the naxal affected States at a cost of Rs. 2.00 crore per Police Station. The Government of India would bear 80% of the cost of each Police Station.

(c) and (d) Under this Scheme, 70 Police Stations are proposed to be constructed in Odisha. The Police Station is the basic unit of policing. Increasing the network of Police Stations in the LWE affected areas is an important aspect of counter-LWE strategy. In order to strengthen security apparatus in the LWE affected areas, it is imperative to construct new Police Stations in these areas and make them fully functional in all respects. This would be beneficial in controlling the Naxal problem.

Nine point action plan to develop naxal affected areas

1014. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has drawn up a nine point action plan to develop naxal affected areas in the country;
 - (b) if so, the details thereof; and
- (c) the action plan of Government to help Odisha Government complete the construction of roads in the naxal prone regions that are facing problems on account of security reasons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) There is no formal Nine point action plan formulated by the Union Government to develop naxal affected areas of the country. However, in a meeting of the 'Review Group on LWE-Development related aspects' chaired by the Cabinet Secretary on 29.05.2013 it was decided to (i) review the current list of 'high focus' districts to include all the LWE affected districts to ensure provision of special incentives to health service providers in such districts; (ii) expedite release of funds for mobile health units to LWE districts, especially to malaria endemic districts; (iii) identify locations within LWE affected districts where Primary Health Centres are essential; (iv) identify gaps, if any, in provision of

residential schools in LWE affected districts; (v) follow up with State Governments concerned regarding filling up of teachers vacancies and their deployment in worst affected areas within LWE affected districts and examining whether the States which comply with these measures may be suitably incentivized; (vi) explore the possibility of opening of new post office branches in uncovered areas; (vii) expedite opening of ultra-small branches of banks in LWE affected districts; (viii) identify the reasons for low submission of claims and high percentage of rejection in respect of claims submitted for restoration of personal/community rights under the Forest Rights Act, 2006 in LWE affected districts; and (ix) establishment of mechanisms by the Ministry of Health and Family Welfare, Department of School Education & Literacy, Department of Posts and Department of Financial Services to map their utilities and monitor the implementation of their schemes/programmes upto the village/habitation level, particularly in respect of worst affected areas within LWE districts.

(c)/ Under the Road Requirement Plan (RRP-I) being implemented by the Ministry of Road Transport and Highways in 34 Left Wing Extremism (LWE) affected districts in 8 LWE affected States, a total length of 615 kms of road works have been sanctioned in Odisha out of which 228 kms have been completed and a total expenditure of Rs. 436 crore has been incurred upto July, 2013. The Government of Odisha has been requested to constitute District Level Coordination Committee headed by District Magistrate comprising of District SP, Central Armed Police Forces, State PWD and the contractor to plan area domination exercises by Security Forces in respect of stretches with delayed works.

Office bearers and members of NDMA

1015. SHRI SUKHENDU SEKHAR ROY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many office bearers and members constitute National Disaster Management Authority (NDMA);
- (b) how many of them have technical qualifications and expertise about disaster management along with the details thereof;
- (c) whether the Vice Chairman of National Disaster Management Authority has been continuing on this job since its inception in 2005;
- (d) if so, the technical qualifications and expertise of Vice Chairman and whether he has also been enjoying the status of Union Cabinet Minister; and